

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 37 of 1996

In

Original Application No. 1744 of 1993

ALLahabad this the 25/15 day of Sep. 1996

Hon'ble Dr. R.K. Saxena, Member (Jud.)
Hon'ble Mr. S. Dayal, Member (Admn.)

Dr. R.M. Gupta A/a 51 years S/o Sri Chhedi Lal Gupta,
R/o 111-A/336, Ashok Nagar, Kanpur at present posted
as Chief Medical Officer (N.F.S.G.) in C.G.H.S. Dispensary
Kanpur Nagar, Kanpur.

APPLICANT.

By Advocate Sri B.P. Srivastava

Vs.

1. Dr. Akhlesh Chandra Agrawal, A/a 42 years S/o Late
Sri S.S.L. Agrawal posted as Chief Medical Officer
In charge, C.G.H.S., Azad Nagar, Kanpur, R/o 13/397,
Civil Lines, Kanpur.

2. The Union of India, through the Secretary, Ministry
of Health and Family Welfare, New Delhi.

3. The Director General, Central Health Services, New
Delhi.

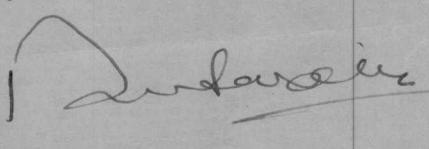
RESPONDENTS.

ORDER

By Hon'ble Dr. R.K. Saxena, Member (J)

This review application has been moved to
re-consider the judgment which was given on 23.1.1996
It has been pleaded that the directly recruited Medical
Officers and the Medical Officers who were appointed on
ad-hoc basis but were subsequently regularised, were on
par. We had considered this fact and dealt with the same
in our judgment. Thus, we do not find any ground to
review the judgment. The review application stands
rejected.


MEMBER (A)


MEMBER (J)